

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 09-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2097(CHE)/2023

PETITION NUMBER : CP(IB)/550/CHE/2018

**NAME OF THE APPLICANT : State of Tamil Nadu, Commercial Taxes
and Registration Dept,**

**NAME OF THE RESPONDENT(S) : C Ramasubramaniam, (Liq)
M/s.Surana Corporation ltd**

UNDER SECTION : Sec 42 of IBC, 2016

ORDER

Ld. Counsel Mr. G. Dinesh Kumar for the Applicant. Ld. Counsel Mr. Bathri Narayan for the Respondent / Liquidator .

Applicant is directed to serve copy of the Application on the Respondent and file AOS.

Reply be filed within two weeks.

Rejoinder, if any, be filed within a week thereafter.

Post the Application for hearing on **09.07.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk